

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO: - 13716 -JK (LD) of 2024

DATED:- 30 - 07 - 2024

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: - 30.07.2024

No:-LAW-OIC/7/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Reyaz Ali Bhat
30.07.24

Annexure to the Government Order No:-13716-JK(LD) of 2024 dated 30.07.2024

Shri Rocky mahajan, Executive Engineer jal Shakti PHE Division Akhnoor		
1	O.A No. 453/2023.	Ram Paul V/s U.T of J&K & others.
2.	O.A No. 454/2023.	Bodh Raj V/s U.T of J&K & others.
3.	O.A No. 1638/2021.	Kuldeep Raj & Ors V/s U.T of J&K & others.
4.	O.A no. 1635/2021.	Suresh Singh & Ors V/s U.T of J&K & others.
5.	O.A No. 48/2024.	Rajinder Singh V/s U.T of J&K & others.
6.	WP (C) No. 1712/2024.	Satish Kumar & Ors V/s U.T of J&K & others.
Shri Hamesh Manchanda, Chief Engineer, Jal Shakti (PHE) Department, Jammu		
1		U.T of J&K & Ors V/s Bhavtej Singh Isher.
Shri Vipam Kumar, Executive Engineer (PHE) Jal Shakti Division Nowshera		
1	WP (C) No. 832/2022	Sudhir Sharma V/s U.T of J&K & others.

Handwritten signature in blue ink

Handwritten signature in black ink